

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General camp at Jammu)

NOTIFICATION

No.: **2447** of 2024/RG

Dated:- **27.09.2024**

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.13021/03/2024-US.II dated 21st September, 2024, Hon'ble Shri Justice Tashi Rabstan took oath of the office as Chief Justice of the High Court of Jammu & Kashmir and Ladakh, today on 27th of September, 2024 at 05:00 PM.

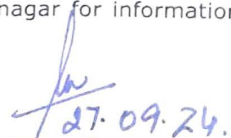

(Shahzad Azeem)
Registrar General

No.: **43735-95**/RG/GS

Dated: **27.09.2024**

Copy of the above forwarded to the:

1. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
2. Secretary General, Supreme Court of India, New Delhi;
3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;
5. Registrar General, High Court of _____;
.....for information.
6. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
7. Secretary to Hon'ble Mr./Mrs. Justice _____
... for information of their Lordships.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Srinagar for information.
9. Secretary, Department of Law and Justice, UT of Ladakh for information.
10. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed).
11. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
12. Director, J&K Judicial Academy, Jammu/Srinagar for information;
13. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
14. Registrar Computers (I.T), High Court of J&K and Ladakh;
15. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
16. Member Secretary, J&K Legal Services Authority;
17. Member Secretary, Ladakh Legal Services Authority;
18. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information.
19. Director Finance, High Court of J&K and Ladakh, Main Wing, Srinagar;
20. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information and necessary action.
21. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
22. Incharge NIC, High Court of Jammu & Kashmir and Ladakh, for getting the same uploaded on the High Court Website.
23. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
24. Office file.


Registrar General